NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/23/2017

NAME OF THE PETITIONER(S)

: ASHOK KUMAR KANODIA & 2 ORS

NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN RASASEKAKAN

Pan'L

2) M.K. PREETHA. for KSR 20.

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed an Application (I.A.193/2017) for setting aside the order dated 07.09.2017. Counsel for the Petitioner is directed to file reply. Matter is posted for arguments. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)